

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA

No.HHC/VIG/GEN/STAT/93-VI 27400

Dated Shimla, the 20th October, 2016-

From:

The Registrar (Vigilance),
High Court of HP,
Shimla.

To

All the Judicial Officers in the State.

Sub:

Submission of Statistical Information pertaining to the cases pending in the courts.

Sir/Madam,

I have been directed to request you to ensure that while submitting statistical information with regard to pendency, institution and disposal of cases, it be invariably ensured that the information being submitted tallies with the respective data on the NJDG (National Judicial Data Grid) and after tallying the said statistical information, same requires to be promptly submitted to the Registry. Non compliance of the above instructions shall be viewed seriously.

Yours faithfully,

(Arvind Malhotra)
Registrar (Vigilance)

Endst.No.HHC/VIG/GEN/STAT/93-VI Dated Shimla, the 20.10.2016
Copy forwarded to : 27401-406 (5) 24

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice;
2. All the Additional Registrars/Deputy Registrars, High Court of HP.
3. All the Secretaries/Private Secretaries to the Hon'ble Judges;
4. The Secretary/Pvt Secretary/PA to Registrar General/Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/Registrar (Admn.)/Registrar (GAD)/Registrar (Estt) and CPC, High Court of HP.
5. The Section Officer (Computer) , H.P High Court, Shimla with the request to upload the aforesaid instruction on the official website.
6. Guard File.

Assistant Registrar (Vigilance)